GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1479

TO BE ANSWERED ON THE 29TH JULY, 2025/ SRAVANA 7, 1947 (SAKA)

SANCTIONED POSTS IN NIA

1479. SMT. MALA ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of sanctioned posts in National Investigation Agency (NIA);
- (b) the number of posts are vacant as on 30.06.2025 with designation;
- (c) the number of cases are registered by NIA as on 30.06.2025; and
- (d) the conviction rate in this regard during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): At present, NIA has 1901 sanctioned posts in various ranks.
- (b): As on 30.06.2025, a total of 541 posts were vacant in various ranks in NIA as per details mentioned below:

SI	Name of the post	Vacancy as on 30.06.2025
1	Additional Director General	1
2	Inspector General	2
3	Deputy Inspector General	3
4	Public Information Officer	1
5	Superintendent of Police	12
6	Additional Superintendent of Police	11
7	Deputy Superintendent of Police	20

8	Inspector	77
9	Sub-Inspector	93
10	Assistant Sub-Inspector	54
11	Head Constable	12
12	Constable	37
13	Office Superintendent/ Section Officer	3
14	Assistant	11
15	Upper Division Clerk	10
16	Lower Division Clerk	33
17	Stenographer Grade-I	20
18	Stenographer Grade-II	34
19	Junior Translation Officer	1
20	Deputy Legal Advisor	7
21	Senior Public Prosecutor	1
22	Public Prosecutor	1
23	Senior System Analyst	2
24	Network Administrator	2
25	Assistant Programmer	15
26	Data Entry Operator	40
27	Assistant Director (Cyber Forensic)	1
28	Cyber Forensic Examiner	17
29	Senior Scientific Assistant (Cyber Forensic)	2
30	Assistant Director (Ballistic)	1
31	Ballistic Examiner	1
32	Senior Scientific Assistant (Ballistic)	2
33	Technical Forensic Psychologist	3
34	Explosive Expert	2
35	Fingerprint Expert	2
36	Crime Scene Assistant	6
37	Photographer	1
	Total	541

(c): NIA has registered 677 cases for investigation till 30.06.2025.

(d): During the last three years (i.e., 2022 onwards), judgements have been pronounced in 78 NIA cases with conviction rate of 97.43%.
